

[Shri K. R. Ganesh]

(6) A copy each of the following Notification (Hindi and English versions) under section 159 of the Customs Act, 1962 :

- (i) S. O. 1 (E) published in Gazette of India dated the 1st January, 1972, S. O. 79 (E) published in Gazette of India dated the 1st February, 1972, and S. O. 171 (E) published in Gazette of India dated the 1st March, 1972, together with an explanatory memorandum.
- (ii) G. S. R. 92 (E) published in Gazette of India dated the 1st March, 1972 together with an explanatory memorandum.
- (iii) S. O. 301 published in Gazette of India dated the 8th January, 1972 together with an explanatory memorandum. [*Placed in Library. See No. LT—1539/72.*]

NOTIFICATION UNDER NATIONAL HIGHWAYS ACT, 1956

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : I beg to lay on the Table a copy each of the following Notifications

(Hindi and English versions) under section 10 of the National Highways Act, 1956 :

- (i) S. O. 178 (E) published in Gazette of India dated the 7th March, 1972.
- (ii) S. O. 179 (E) published in Gazette of India dated the 8th March, 1972. [*Placed in Library. See No. LT—1540/72.*]

PETROLEUM (STORAGE) ORDER, 1971

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : I beg to lay on the Table a copy of the Petroleum (Storage) Order, 1971 (Hindi and English versions) published in Notification No. G. S. R. 8 (F) in Gazette of India dated the 3rd January, 1972, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT—1541/72.*]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) : I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha :

Fourth Lok Sabha

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| (1) Statement No. XXXVII | Fourth Session, 1968. |
| (2) Statement No. XXX | Fifth Session, 1968. |
| (3) Statement No. XXIII | Sixth Session, 1968. |
| (4) Statement Nos. XXIX and XXX | Seventh Session, 1969. |
| (5) Statement No. XIX | Eighth Session, 1969. |
| (6) Statement Nos. XVII and XVIII | Ninth Session, 1969. |
| (7) Statement Nos. XIX and XX | Tenth Session, 1970. |
| (8) Statement Nos. X and XI | Eleventh Session, 1970. |
| (9) Statement Nos. IX and X | Twelfth Session, 1970. |

Fifth Lok Sabha

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| (10) Statement No. VI | First Session, 1971. |
| (11) Statement Nos. VII, VIII, IX, X and XI | Second Session, 1971. |
| (12) Statement Nos. II and III | Third Session, 1971. |

[*Placed in Library. See No. LT—1542/72.*]